

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:2786  
ANSWERED ON:13.03.2015  
PENDING PROPOSALS  
Singh Shri Rakesh

**Will the Minister of PLANNING be pleased to state:**

- (a) the list of projects/proposals lying pending with the erstwhile Planning Commission for approval, State-wise including Madhya Pradesh;
- (b) the reasons for not according approval to these projects;
- (c) whether the Government has received requests from the States to accord approval to these projects;
- (d) if so, the details thereof; and
- (e) the response of the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR DEFENCE  
(RAO INDERJIT SINGH)

(a) to (e): The matter relating to investment clearance of irrigation, flood control and multi-purpose projects are no longer in the purview of NITI Aayog and the same have been referred to the Ministry of Water Resources, River Development and Ganga Rejuvenation for their consideration.

The State-wise list of proposals received in the erstwhile Planning Commission including Madhya Pradesh is at Annexure.